

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SEPCIAL BENCH

CP No. 422/2016

IN THE MATTER OF:

Bank of Baroda	APPLICANT / PETITIONER
Vs		
Metaphor Exports Pvt. Ltd.	RESPONDENT

SECTION:

Under Section 433(e) and 434, 439

Order delivered on 26.04.2018

Coram:

Dr. Deepti Mukesh
Hon'ble Member(Judicial)

Sh. S. K Mohapatra,
Hon'ble Member (Technical)

PRESENTS

For the Petitioner : -

For the respondent : -

ORDER

On the request made on behalf of the Counsel for the applicant, hearing is deferred to 08th May, 2018.

Sd/—

(S.K MOHAPATRA)
MEMBER (TECHNICAL)

Sd/—

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)